(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)	
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	6575734	2	6575734	6.73	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0		-3	0	0	NA
6	Operational creditors (Employees)	4	1613241	4	1064715	1.09	0	548526	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	141026944	3	0		0	0	141026944	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	27	91913000	31	87552000	89.56	0	4361000	0	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	2852465	2	2562392	2.62	0	290073	0	NA
Total		38	243981384	42	97754841	100.00	0	5199599	141026944	

Name of the Corporate Debtor: ADI Automotive Private Limited; Date of Commencement of CIRP: 08-01-2020; List of Creditors as on: 10-07-2021; Name of IP: Mr. Sanjay Kumar Dewani; Process Number: 1; Last 5 digitof registration number: 10746